

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-385 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: Pawan Dubey Vs. M/s J.B.K. Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Biswajit Das and Mr. Tarun Khanna, Advocates Mr. Pawan Dubey, Applicant		
	For the Respondent (s)	: Counsel for the Respondent		

ORDER

Arguments heard. Both parties are directed to give one-page synopsis.
To come up for further clarification on 29th November, 2017. ✓



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)